

**GOVERNMENT OF INDIA
MINISTRY OF CIVIL AVIATION
LOK SABHA
UNSTARRED QUESTION NO. : 1859
(To be answered on the 10th December 2015)**

SC/ST WELFARE ORGANISATION

1859. SHRI B.V. NAIK

Will the Minister of CIVIL AVIATION

नागर विमानन मंत्री

be pleased to state:-

- (a) whether Scheduled Caste/ Scheduled Tribe Employees' Welfare Organisation or Association has been established by the Public Sector Undertakings (PSUs) under the administrative control of the Ministry;**
(b) if so, the details thereof;
(c) whether bye-laws/rules governing the functioning of SC/ST Employees' Association is duly approved and regularly updated, if so, the details thereof; and
(d) the mechanism put in place by the Government to oversee their functioning?

ANSWER

Minister of State in the Ministry of CIVIL AVIATION

नागर विमानन मंत्रालय में राज्य मंत्री

(Dr Mahesh Sharma)

a) and (b) There are three Public Sector Undertakings (PSUs) namely Air India, Airports Authority of India (AAI) and Pawan Hans Limited (PHL) under Ministry of Civil Aviation. Scheduled Caste/Scheduled Tribe Employees' Welfare Associations have not been established by these PSUs. However, employees of Air India and AAI belonging to SC/ST category have formed "Air Corporations SC/ST Employees Association" and "AAI SC & ST Employees Welfare Association" respectively. As far as PHL is concerned, no such SC/ST Association has been formed by the employees.

(c) and (d) The election/selection of office bearers of SC/ST Association is done by the SC/ST Association as per their Constitution of the Association which was registered with the Office of the Charity

Commissioner of Maharashtra in case of Air India and the association is registered under the Indian Society Registration Act, 1860 in case of AAI. These elected/selected members govern the association. AI and AAI management do not interfere with their day to day function. The SC/ST Employees Associations in these two PSUs take up various issues pertaining to their members/employees and/or grievances of the SC/ST employees with the Management. Liaison Officers have been appointed by all the three PSUs to look into the SC/ST Welfare related matters.
